

Title: Statement regarding status of implementation of recommendations contained in the 130<sup>th</sup> Report of Standing Committee on Science and Technology, Environment and Forests.

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): Sir, with your permission, I would like to make a statement\* regarding the status of implementation of recommendations made by the Standing Committee on Science and Technology, Environment and Forests in its 130<sup>th</sup> Report.

Sir, the Department of Atomic Energy has submitted an Action Taken Report to the Rajya Sabha Secretariat on the recommendations of the 130<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests of the Rajya Sabha on the Demands for Grants (2004-05) of the Department of Atomic Energy vide O.M. No. 1/2(2)/2004-Budget/314 dated 29.11.2004.

Further, during the period September 20-27, 2004, the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests of the Rajya Sabha had paid a visit to the Nuclear Fuel Complex (NFC) and the Electronics Corporation of India Limited (ECIL), Hyderabad. The summary of the proceedings was forwarded to the Rajya Sabha Secretariat vide DAE O.M. No. 3/1(2)/2004-PS/9231 dated December 27, 2004. The Department will take further necessary action on receipt of the recommendations of the Committee.

During the period January 30 to February 6, 2005, the Parliamentary Standing Committee on Science and Technology, Environment and Forest of the Rajya Sabha visited the Institute of Physics (IOP), Bhubaneswar and the Variable

\* (Placed in Library, See No. LT 2055/05)

Energy Cyclotron Centre (VECC) and the Saha Institute of Nuclear Physics (SINP), Kolkata. The summary of the proceedings of the Committee is under submission by the Department to the Rajya Sabha Secretariat.

...(Interruptions)